

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

CP(IB) No. 25/Chd/Hry/2024

IN THE MATTER OF:

Hella Infra Market Pvt. Ltd.

...Petitioner

Vs.

Accil Steet Processors Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.08.2024.

Sd/-
Court Officer

04.06.2024

Pooja